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CA 1322/05

Dt 06.07.06

Hon. Mr. A. K. Singh, A.M.

Hon. Mr. K. Elanga, J.M.

Sri S.K. Om for applicant.

Sri A.V. Srinastava for respondents

Pleadings are stated to be complete. List on 30.08.06 for final disposal at the admission stage.

Interim order to continue till the next date.

K. Elanga  
J.M.

Arif  
A.M.

30.8.06

Hon. Mr. A.K. Bhattacharya, J.M.

Hon. Mr. P.K. Chatterji, A.M.

Sri S.K. Om, learned Counsel for applicant does not want to press this CA. Counsel for Respondents Sri A.V. Srinastava has no objection. Accordingly, the same is dismissed as not pressed and interim order granted on 9.11.05 is also vacated.

Arif  
A.M.

for  
J.M.